

**Central Administrative Tribunal  
Madras Bench**

**CP 310/00025/2019 in OA 310/01144/2018**

**Dated Monday the 16<sup>th</sup> day of September Two Thousand Nineteen**

**P R E S E N T**

**Hon'ble Mr. P. Madhavan, Member(J)  
&  
Hon'ble Mr. T. Jacob, Member(A)**

Mrs. Grace Emily Barnes  
W/o. Mr.Kumar,  
Aged about 45 years,  
residing at No.29,  
Alagiri Street, MGR Nagar,  
Chennai- 600 078.

... Applicants

By Advocate M/s **K.Nithyashree**

Vs.

1. Shri Ashok Kumar Singh, IDES  
The Additional Director General of Movements,  
Director General of Operational Logistics & SM,  
General Staff Branch,Integrated HQ of MoD (Army),  
New Delhi- 110 011.

2. M.T.Ramesh, Indian Navy,  
The Embarkation Commandant,  
Embarkation HQ,  
Chennai – 600 009.

3. Major. Amit Arya  
The Garrison Engineer,  
St.Thomas Mount,  
Chennai- 600 016. ... Respondents

By Advocate **Mr. Su. Srinivasan**

**ORAL ORDER**

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

This contempt petition has been filed alleging wilful disobedience of the order of this Tribunal dated 28.08.2018 in OA 1144/2018.

2. When the matter came up for hearing today, learned counsel for the respondents produces a copy of the order dt. 13.03.2019 and submit that the order of this Tribunal had been fully complied with and the CP could be closed. The order dt. 13.03.2019 is taken on record.
3. Accordingly Contempt Petition is closed. Notices discharged.

(T. Jacob)  
Member (A)

16.09.2019

(P. Madhavan)  
Member(J)

AS